

(b) if so, the details thereof; and

(c) the steps being taken by Government to curtail the steel imports and give boost to steel exports through indigenous steel companies and compete with foreign companies, the details thereof?

THE MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN) : (a) and (b) Domestically Manufactured Iron and Steel Products Policy has been notified on 8 May, 2017 and subsequently revised on 29th May, 2019 with an objective to encourage Make in India for steel and steel products. Under this Policy, Central Government Ministries / Departments and their agencies are required to mandatorily procure only those steel items which are manufactured in India.

(c) Although Steel is a deregulated sector. The following steps have been taken by the Government to curtail steel imports and boost steel exports:-

- Domestically Manufactured Iron and Steel Products Policy, 2017 has been revised on 29.5.2019. It has reduced the threshold minimum value of the contract from ₹ 50 cr. to ₹ 25 cr. It now includes Engineering, Procurement and Construction (EPC) contracts within the ambit of this policy apart from other things thereby promoting consumption of domestically produced goods and reducing imports.
- Government has notified 53 Steel and Steel Product (Quality Control) Orders which is applicable for both domestic productions as well as imports. The Steel Quality Control Order are implemented in the public interest for protection of human, animal and plant, safety of environment, prevention of unfair trade practices and national security.
- In order to protect the domestic industry from unfair external competition appropriate trade measures such as anti dumping duties and countervailing duties have been imposed.
- Government has several schemes for promoting exports, such as Foreign Trade Policy 2015-20, MEIS, Market Access initiative etc.

Pilot training institute in Jharkhand

*339. SHRI MAHESH PODDAR : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Jharkhand has a good number of airstrips;

- (b) if so, the details of the total airstrips available in Jharkhand;
- (c) whether Government proposes to develop pilot training institute in Jharkhand to utilise these airstrips;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI) : (a) and (b) Yes, Sir. There are 13 airports/airstrips located at various locations in Jharkhand namely Ranchi, Deoghar, Chakulia, Dhalbhumgarh, Sindri, Giridih, Dhanbad, Hazaribagh, Chaibasa, Dumka, Daltonganj, Bokaro and Jamshedpur.

(c) and (d) The State Government of Jharkhand has entered into an agreement with M/s Aryan Aviation Pvt. Ltd., Mumbai to establish a Commercial Pilot License (CPL) Training Institute at Dumka. Directorate General of Civil Aviation (DGCA) has granted No Objection Certificate (NoC) to M/s Aryan Aviation Pvt. Ltd. for setting up the Institute.

- (e) Does not arise.

Sanitation workers under CPWD in Delhi

†340. DR. SATYANARAYAN JATIYA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state the number of sanitation workers, the details of each of director/ contractor of the company, the provisions made with regard to workers wages, safety, safety equipment, salary, allowances and insurance, etc. payable under labour laws with reference to contractors/ companies in Delhi, engaged in sanitation works under Central Public Works Department; the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI) : Central Public Works Department (CPWD) carries out sanitation works only within the premises of the General Pool Residential Accommodation (GPRA) and General Pool Office Accommodation (GPOA) maintained by it through regular sanitation employees of the department or by outsourcing the maintenance. CPWD has 68 regular sanitation employees in Delhi and sanitation workers deployed by maintenance contractors varies as per need. The details of contractors carrying out maintenance works in Delhi is given in Statement (*See below*).

†Original notice of the question was received in Hindi.